

DIVISION BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/12(KB)2023
IA(I.B.C)/480(KB)2024,
IA(I.B.C)/537(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INDIAN BANK VS KAPIL MEHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Divya Jagga, Adv.] for Personal Guarantors

Ms. Shreya Chaudhary, Adv.] For RP
Ms. Rachana Jhunjhunwala, RP

Mr. S.K. Ray, Adv.] For the FC
Ms. Z. Khan, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Let the instruction be obtained by the Financial Creditor in the present case on the next date. The mater would be taken up on the ground of maintainability of the present Company Petition.
3. List this matter **on 22.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**